

SHRI K. C. PANT: There are people, *senas*, to protect you. That is your safety.

18 hrs.

SHRI PILOO MODY: If I have *senas*, you can take your army with you, if you like.

SHRI K. C. PANT: You did not require the use of our army. You had your *senas*.

SHRI PILOO MODY: I did not require your army or your *senas* or your CRP. (*Interruptions*)

SHRI K. C. PANT: The point is that CRP and armed forces had to be deployed, with ample justification. It is unfortunate that many deaths have occurred due to police firings, and all our sympathies go to the victims and the bereaved families; all our sympathies go to those who have lost their private properties, those who have suffered in any way during these agitations. Whoever has suffered, where does the blame lie? The blame must squarely lie on the forces of disorder and violence let loose in the State. They must take the responsibility. I am not apportioning the blame here. I do not want to blame any individuals at all. It is these forces of disorder which were responsible. Many times agitations may be started with good motives by good people, but once they are started, they lose control over them and anti-social elements come in and do all kinds of things, and then it becomes very difficult for them to bring them back. This is an experience which, I think, many people must have undergone—who were in the thick of many struggles. It is not that I blame hon. members or I blame responsible people. But the facts speak for themselves. These things have happened in Andhra Pradesh.

Therefore, I would appeal to all hon. members and to other responsible citizens in Andhra Pradesh to bring the situation under control and to see that

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this agitational approach is halted. It only serves to strengthen the hands of those whose objective is to destroy the values held in democracy.

It has already been stated in the House that, as normalcy is restored in any pocket of the State, the CRP or army, whatever it is, will be withdrawn. We do not want to keep them even for a day longer than is absolutely necessary. As you probably know, the army has been withdrawn from several districts and as peaceful conditions are restored, it will be withdrawn from other areas also.

Sir, whatever decision Government take, whatever the final outcome of the political dialogue, no durable solution will be possible without mature consideration. That is why, it is necessary that all aspects of the matter should be considered in a cool, calm and rational manner. And this is what the Prime Minister herself stated in the House the other day. Nothing can be more counter-productive than an agitational approach on this issue. Violence does not stimulate discussion but stifles it. It only succeeds in unleashing a process whereby coercion usurps the rightful place of consent in politics.

MR. CHAIRMAN: The question is:

"That this House approves the Proclamation issued by the President on the 18th January, 1973, under article 356 of the Constitution in relation to the State of Andhra Pradesh"

The motion was adopted.

RAILWAY BUDGET 1973-74—
GENERAL DISCUSSION

18.01 hrs.

MR. CHAIRMAN: Now we take up General Discussion on the Budget (Railways) for 1973-74.

Shri Mohammad Ismail.

श्री मोहनलाल इत्यादिल (बैरकपुर) :
समाप्ति महोदय, मैं रेलवे बजट पर :-

The House stands adjourned to meet tomorrow at 11.00 a.m.

11.00 hrs.

MR. CHAIRMAN: He may please continue tomorrow.

The Lok Sabha then adjourned till Eleven of the Clock on Friday, March 2, 1973/Phalgun 11, 1984 (Saka).